# Property Return Secretary, Bihar Vidhan Sabha

From 174, Islampur Constituency

- I, Rajib Ranjan son of Late Ram Sharan Prasad Singh Aged 60 years, resident of 158, MIG, Kankarbagh, Patna - 800020.
- (1) I am a candidate set up by JDU.

## (2) Details of PAN and status of filing of Income tax return :

SI. No.	Names	Permanent Account Number (PAN)	The financial year for which the last Income-tax return has been filed	Income Tax Paid (in Rupees)
1.	Self	AATPR 0842J	2011-12	2,61,579/-
2.	Spouse-Manju Prasad	AAEPP 8142Q	2011-12	7,10,075/-
3.	Dependent 1			
4.	Dependent 2			
5.	Dependent 3			

## (3) The following case(s) is/are pending against me in which cognizance has been taken by the court:-

Sl. No.	Offence	Description
(a)	The details of cases where the court has taken cognizance, Section of the Act and description of the offence for which cognizance taken :	NIL
(b)	Name of the court, Case No. and Date of order taking cognizance :	NIL
(c)	Details of Appeal(s)/ Application(s) for revision (if any) filed against the above order(s):	NIL

## (4) Cases in which I have been convicted by a court of law (other those referred to in Form 26):

(a)	The details of cases, Section of the Act and description of the offence for which convicted :	NIL	
(b)	Name of the Court(s), Case No. and Date(s) of order(s):	NIL	
(c)	Punishment imposed :	NIL	

### That I give herein below the details of the assets (movable and unmovable of myself, my spouse and all dependents:

### A. Details of movable assets:

(Note:

- Assets in joint name indicating the extent of joint ownership will also have to be given
- In case of deposit/Investment, the details including Serial Number, Amount, Date of Deposit, the Scheme, Name of Bank/Institution and Branch are to be given
- Value of Bonds/Share/Debentures as per the current market value in Stock Exchange in respect of listed companies and as per books in case of non-listed companies should be given.
- Dependent', here means a person, substantially dependent on the income of the candidate.

SI.	5. Details including amo Description	Self	Spouse	Depen-	Depen-	Depen
No.	Mark I	100000	Manju Prasad	dent-1	dent-2	dent-3
(i)	Cash in hand	40,000/-	30,000/-			
(ii)	Details of Deposits in Bank accounts (FDRs, Term Deposits and all other types of Deposits including saving accounts), Deposits with Financial Institutions, Non Banking Financial Companies and Cooperative societies and the amount in each such deposits	(a) PF/Retirement Benefits (FD in SBI Bank) - 72 Lac. (b) PPF - 11 lac. (c) In S/B A/c - 13 Lacs.	(a) PF- 60 Lac (b) In S/B A/c – 28 Lac			
(iii)	Details of investment in Bonds, Debentures/shares and units in companies/Mutual Funds and others and the amount.	Rashtriya Sahara Bond for Rs. 3 Lacs as on 2009	(a) BHEL - Company Shares 400 (deposited to BHEL Rs. 12000/-) Originally sanctioned 200 shares then split to 400 as on 31.03.11 (b) TELCO - 135 shares. Originally sanctioned two shares @ Rs. 900 per share in 1979 then in multiple split to 135 as on 31.03.2011.			

(iv)	Details of investment in NSS, Postal Savings, Insurance Policies and investment in any Financial Instrument in Post Office or Insurance Company and the amount Personal loans/advance given to any person or	(i) LIC Policy No. 120494885 of Rs. 5 Lac (ii) LIC Policy No. 1204947819 of Rs. I Lac	(i) LIC Policy No. 121594576 of Rs. I Lac		
	entity including firm, Company, Trust etc. and other receivables from debtors and the amount,				
(vi)	Motor Vehicles/Aircrafts/ Yachts/Ships (details of Make, Registration No. etc, Year of Purchase and amount)	Indica Car Model 2002	Honda City Car Model 2004		
(vii)	Jewelry, bullion and valuable thing (give details of weight and value)	150 gm gold jewelry of Rs. 4 Lacs	Got Gift in her marriage gold jewelry (2 kg.), Silver Utensils of Rs. 18 Lacs value in 2008	2	
(viii)	Any other assets such as value of Claims/interest	one Double Barrel Gun and one Riffle inherited from father. One Revolver in 2005 costing 25000/			
(ix)	Total Value	109.65 Lacs.	107.438 Lacs.		

## B. Details of Immovable assets:

(Note: 1. Properties in joint ownership indicating the extent of joint ownership will also have to be indicated

2. Each land or building or apartment should be mentioned separately in this format.

SI.	Description	Self	Spouse	Depen-	Depen-	Depen-
No.			Manju Prasad	dent-1	dent-2	dent-3
(i)	Agricultural Land Locations(s) Survey number(s)	VPO- Khushalpur Distt Nalanda				
	Area (Total measurement in acres)	Nearly 6.75 acres Joint Property				
	Whether inherited property (Yes or NO)	Yes				
	Date of purchase in case of self acquired property					

	Cost of Land (in case of purchase) at the time of purchase			
	Any Investment on the land by way of development, construction etc.		i i i i i	
	Approximate Current market value	25 Lacs.		
(ii)	Non-Agricultural Land Locations(s) Survey number(s)		BHEL Karmachari Society, Bangalore	
	Area (Total measurement in sq.ft)		40x60 sq. ft.	
	Whether inherited property (Yes or NO)		No	
	Date of purchase in case of self acquired property		Likely Possession in 2012	
	Cost of Land (in case of purchase) at the time of purchase		Paid 16 Lacs.	
	Any Investment on the land by way of development, construction etc.	- ras L		
	Approximate Current market value			
(iii)	Commercial Buildings (including apartments) Locations(s) Survey number(s)	NIL	NIL	
	Built up Area (Total measurement in sq.ft)			
	Whether inherited property (Yes or NO)			
	Date of purchase in case of self acquired property		-	
	Cost of Land (in case of purchase) at the time of purchase			
	Any Investment on the land by way of development, construction etc.	*		
	Approximate Current market value			
(iv)	THE RESERVE AND ADDRESS OF THE PARTY OF THE	291 C, MIG, DDA Flat, Mayur Vihar, Phase I	Apartment, Mayur Vihar, Phase I Ext. (b) Flat 274, Vinayak Appartments, BHEL Society, Sector 62, Noida	
	Area (Total measurement in sq. ft)	900 sq. ft.	(a) 1650 sq. ft. (b) 1800 sq. ft.	
	Built up Area (Total measurement in sq. ft)			

	Whether inherited property (Yes or NO)	NO	NO	
	Date of purchase in case of self acquired property	29.04.1982	(a) 02.07.1998 (b) 18.01.2002	
	Cost of property (in case of purchase) at the time of purchase	1.006 Lacs.	(a) 8 Lacs. (b) 17.5 Lacs.	
	Any Investment on the land by way of development, construction etc:			
	Approximate Current market value	and a second		
(v)	Others (such as interest in property)			
(vi)	Total Value of (i) to (v) above	26.006 Lacs	41.5 Lacs,	

(6) I give herein below the details of liabilities/dues to public financial institutions and government: (Note: Please give separate details of name of Bank, Institution, entity or individual and amount for each item)

SI.	for each item)  Description	Self	Spouse	Depen-	Depen-	Depen-
No.	175 A	1050/0	I maturate at	dent-1	dent-2	dent-3
(i)	Loan or dues to Bank/Financial Institution(s) Name of Bank of FI Amount outstanding Nature of loan	NIL	NIL			
(ii)	Load or dues to any individuals/Entity other than mentioned in (i) above Name(s) Amount outstanding Nature of loan					
	Any other liability					
	Grand total of liabilities					
(iii)	Overnment Dues :  Dues to departments dealing with government accommodation	NIL	NIL			
	Dues to departments dealing with supply of water					
	Dues to departments dealing with supply of electricity					
	Dues to departments dealing with supply of telephones/mobiles					

Dues to departments dealing with government transport (including aircrafts and helicopters)				
Income Tax Dues				
Wealth Tax Dues				
Service Tax Dues	F			
Municipal/Property Tax Dues				
Sales Tax Dues				
Any other Dues				
Grand total of all Govt. dues	NIL	NIL		

### (7) Details of profession or occupation :

- a. Self: MLA, 174, Islampur, Nalanda
- Spouse: Manju Prasad, General Manager, BHEL, New Delhi.

#### (8) My educational qualification is as under:

- (a) M.Sc. (Physics) from Patna University
- (b) D.M.M. (FMS) from Delhi University.
- (c) D.P.M. (FMS) from Delhi University.

(Give details of highest School/University education with full form of the certificate/diploma/degree course) (Name of the School/College/University and the year in which the course was completed.)

## (9) ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE:

1.	Name of the candidate		Shri Rajib Ranjan				
2.	Full postal address		158, MIG, Flat Kankarbagh, Patna				
3.	Number and Name of the cons	tituency and state	174, Islampur, N	Valanda			
4.	(a) Number of cases in which conviction under passed (other than those referred to in Form 26)		NIL				
	(b) Total number of Pending c court(s) have taken cognizance	ases where the	NIL				
5.	PAN of		Yes, for wi	hich last turn filed	Income Ta		
	(a) Candidate- Rajib Ranjan		2011-12		2,61,579/-		
	(b) Spouse- Manju Prasad		2011-12		7,10,075/-		
	(c) Dependents						
6.		Details of Assets a	and Liabilities in	rupees			
	Description	Self	Spouse	Depen- dent-1	Depen- dent-2	Depen- dent-3	
Α.	Moveable Asset (Total value)	109.65 Lacs	107.438 Lacs				
B.	Immovable Asset	26.006 Lacs	41.5 Lacs.				
7.	Liabilities	NIL	NIL				
	(i) Government dues (Total)						

### 8. Highest educational qualification :

- (a) M.Sc. (Physics) from Patna University
- (b) D.M.M. (FMS) from Delhi University.
- (c) D.P.M. (FMS) from Delhi University.

(Give details of School/University education with full form of the certificate/diploma/degree course)
(Name of the School/College/University and the year in which the course was completed.)

#### VERIFICATION

I, the deponent, above named, do hereby verify and declare that the contents of this affidavit are true and correct to the best of my knowledge and belief, no part of it is false and nothing material has been concealed there from. I further declare that:

- there is no case of conviction or pending case against me other than those mentioned in items 3 and 4 above;
- (b) I, my spouse, or my-dependents to not have any asset or liability, other than those mentioned in items 5 and 6 above.

Verified at Patna	this the	09	day of	January	2012
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DEPONENT